

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.42/9/AMR/2021	Rest.A (IBC)/3/2022	Rule 11 of NCLT Rules	Thriveni Earthmovers Private Limited (OC) Vs. Navayuga Engineering Company Limited (CD)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

List along with TCP(IB)No.93/9/AMR/2019 on 28.09.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**